Construction of polavaram project across the river Godavari in Andhra Pradesh

SHRI N. GIRI PRASAD (Andhra Pradesh): Mr. Vice-Chairman, Sir, my Special Mention is with regard to the construction of a major project, i.e. the Polavaram Project, on the Godvari River.

As you know, Godavari is the second largest river in our country. It is the largest river in peninsular India. Though the Godavari River contains a good amount of water—floods also are a usual occurrence —all the water is simply wasted into the sea. So, how to impound this water for the benefit of our people? That was the consideration.

This project was conceived first in 1942 by Mr. Sonthi Ramamurti, Adisor to the Madras Government at that time. Later on Lord Wavell also showed some interest. The designs prepared by late Shri K. L. Rao, were sent abroad. There was a world famous expert, J .L. Savage. These were all approved by him but, somehow, for the past 40 years nothing has happened. Smt. Indira Gandhi, the then Prime Minister, laid the foundation-stone of the Vishakhapatnam Steel Plant in 1971. There was no water near about that area. Then the Government of the State of Andhra Pradesh proposed for taking up of this project. Subsequently, all the inter-State disputes were resolved amongst Madhya Pradesh, Orissa, Andhra Maharshtra and Karnataka. The Godavari Water Dispute Tribunal also gave its award. There is no objection from any quarter to taking up this project. Even the then Chief Minister, late Shri Anjaiah, laid the foundation in 1891.

In spite of that, nothing has happened, and the project cost is going up. The first estimate prepared in 1976 was about Rs. 1,280 crores. It was re-estimated in 1990 at Rs. 3,080 crores. This is a very major project of national importance. It will irrigate about 7,20,000 acres. Besides, 720 MW. of power will also be generated. On that basis and on the assumption that this project would take shape, the water disputes amongst Karnataka, Maharashtra and Andhra were also resolved. There is a provision for diversion of 80 TMC of water from this barrage to the Krishna delta. That will be shared by all the States. So, this is a major project which will help many States. Moreover, the Krishna riparian States,, Maharashtra, Karnataka and Andhra Pradesh have promised 15 TMC in total, 5 TMC each to Madras city. That water also has to be augmented from this source. So, to irigate 7,20,000 acres of land and to supply drinking water, this project has become an urgent neessity ... (*Time bell rings*).

Just two minutes, Sir.

Moreover, Visakhapatnam is becoming a major city. Many industries have come up, but practically there is no water. Even the present industries, including the Vishakhapatnam Steel Plant are facing water-shortage. This project has to supply about 25 TMC to it. There is scarcity of drinking water in the upland areas. That also has to be covered.

Moreover, it is a flood-control scheme also. The Godavari river had been in floods many times. This project will eliminate those floods also and will save a lot of property.

THE VICE-CHAIRMAN (SHRI SATISH AGARWAL): Thank you very much.

SHRI N. GIRI PRASAD: One minute please... (*Interruptions*).

THE VICE-CHAIRMAN (SHRI SATISH AGARWAL): Please, let him conclude.

SHRI N. GIRI PRASAD: A major bottleneck is here. The Central Government, especially the Cantral Water Commission, has to give the techno-economic clearance to this project, and the environmental clearance also has to be given by the Ministry of Environment. Unless these things are done and this project is taken up now to be completed at least by the end of the Ninth Plan, all the States will be affected. So, I request the Government to give top priority to this project in national interest and also in the interest of development of those areas.

Thank you.

Need to enhance post-matric scholarship

श्री गोविन्दराम मिरी (मध्य प्रदेश) : उपसभाध्यक्ष महोदय, केन्द्र प्रवर्तित योजना के अंतर्गत भारत सरकार द्वारा अनुसूचित जाति, जनजाति के छात्र-छात्राओं को पोस्ट मैट्रिक छात्रवृत्ति की राशि एक निर्धारित सीमा के ऊपर राज्य शासन को अनुदान के रूप में उपलब्ध कराई जाती है। केन्द्र सरकार द्वारा पोस्ट मैट्रिक छात्रवृत्ति की विभिन्न दरें दिनांक 1-7-89 से प्रभावित की गई है। इसके बाद से अब तक महंगाई एवं मुद्रास्फीती में निरंतर वृद्धि हुई है। परिणामस्वरूप छात्रवृत्ति की राशि बच्चों के लिए काफी अपर्याप्त होती है। यह इतनी अपर्याप्त है कि मध्य प्रदेश शासन द्वारा 8वीं से 10वीं कक्षा के लिए जो छात्रवृति की दर निर्धारित की गई है, उससे भी कम छात्रवृत्ति 11वीं और 12वीं कक्षा के छात्रों को केन्द्रीय शासन द्वारा दी जाती है।

महोदय, जहां एक ओर राज्य शासन की तुलना में केन्द्र शासन द्वारा दी जा रही पोस्ट मैट्रिक छात्रवृत्ति की दरें कम हैं, वहीं दूसरी ओर जो छात्रवृत्ति अभी मिल रही है, वह भी आज के मूल्य सूचकांक को देखते हुए बहुत कम है और इसमें अनुसूचित-जाति, अनुसूचित-जनजाति के छात्र-छात्राओं के लिए पढाई-लिखाई के संसाधन जुटाना कठिन होता है। केन्द्र प्रवर्तित योजना के अंतर्गत केन्द्र शासन द्वारा दी जा रही पोस्ट मैट्रिक छात्रवृत्ति की दरों को बढाया जाना आवश्यक है, वही सिद्धांत रूप से छात्रवृत्ति की दरों को मूल्य सूचकांक से सम्बद्ध करते हुए प्रति वर्ष जुलाई माह में शैक्षणिक सत्र प्रारंभ होने से पूर्व तत्समय प्रचलित मूल्य सूचकांक के अनुरूप प्रति वर्ष के लिए छात्रवृत्ति की दरों का पुनरीक्षण किया जाना आवश्यक है।

केन्द्र शासन द्वारा केन्द्र प्रवर्तित योजना के अंतर्गत दी जा रही पोस्ट मैट्रिक छात्रवृत्ति के लिए पात्रता हेतु पाठकों की आय सीमा निम्नानुसार निर्धारित की गई है —

(अ)	जिनकी आय सीमा रुपए 1500 प्रति माह से अधिक न हो।	पूर्व सधारण भत्ता एवं फीस
(ब)	जिनकी प्रतिमाह आय रुपए 1500 से अधिक हो किंतु रुपए 2.00 प्रति माह से अधिक न हो।	1. ग्रुप "ए" के लिए पूण विवरण भत्ता तथा फीस 2. अन्य ग्रुपों के लिए आधार सधारण भत्ता तथा पूर्ण फीस

उक्त विवरण से स्पष्ट है कि रुपए 2,000 प्रति माह से अधिक आय वाले पालकों/माता-पिता के बच्चों को केन्द्रीय पोस्ट मैट्रिक छात्रवृत्ति के लिए पात्रता नहीं है। यह आय सीमा अत्यंत अव्यावहारिक है एवं वर्तमान वेतनमानों के आधार पर यदि किसी परिवार में एक से अधिक व्यक्ति चतुर्थ श्रेणी की भी सेवा में हैं तो उनके बच्चे केन्द्रीय वेतनमानों की पात्रता नहीं रखेंगे। कई चतुर्थ श्रेणियों में भी कुल उपलब्धि रुपए 2,000 प्रति माह से अधिक होती है इस आय सीमा को पुनरीक्षित किया जाना आवश्यक है। इसके लिए मध्य प्रदेश शासन ने प्रस्ताव भेजा है कि आय सीमा को बढ़ाया जाए और उसे मूल्य सूचकांक से जोड़ा जाए।

अतः मैं आपके माध्यम से माग करता हूं कि केन्द्रीय शासन से जो केन्द्रीय प्रवर्तित